

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MARCH 2024**

Sl. No.	Nature	Opening balance as on 01.03.2024	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.03.2024	Over 5 Years Pendency Cases during the month
MAIN CIVIL CASES												
1	WP	55	0			0			4	4	51	4
2	WA	291	34			34	1		42	43	282	1
3	WPC	11857	596	14		610	10		1113	1123	11344	0
4	WPL	1244	16			16			4	4	1256	1
5	WPS	19164	661	24		685	16		785	801	19048	199
6	WPT	776	20			20			29	29	767	13
7	WPCR	96	30	2		32	1		43	44	84	2
8	WPPIL	138	10	3		13			14	14	137	1
9	WP 227	1885	90	1	2	93	1		55	56	1922	3
10	WPHC	1	1			1			2	2	0	184
A	TOTAL (1 to 10)	35507	1458	44	2	1504	29	0	2091	2120	34891	408
1	FA	3052	14	5		19	1		22	23	3048	13
2	FAM	283	4	1		5			5	5	283	2
3	FA(MAT)	573	32	3		35			13	13	595	0
4	SA	5999	61	11		72			11	11	6060	6
5	MA	438	6			6			8	8	436	2
2	MAC	9944	240	5		245	6		324	330	9859	173
7	CR	249	16			16	2		25	27	238	3
8	MCC	614	66			66	7		93	100	580	5
9	COMP APPEAL	3	0			0				0	3	0
10	COMP PET	15	0			0				0	15	0
11	EP	12	0			0				0	12	0
12	TPC	93	26			26			12	12	107	0
13	CONT	885	108			108	2		56	58	935	1
14	ITA	4	0			0				0	4	0
15	ARBA	263	7			7			5	5	265	1
16	ARBAP	14	1			1				0	15	0
17	ARBR	25	1	1		2			5	5	22	0
18	TAXC	376	25			25			13	13	388	0
19	REVP	164	15			15			14	14	165	1
20	CVLREF	0	0			0				0	0	0
B	TOTAL (1 to 19)	23006	622	26	0	648	18	0	606	624	23030	207
TOTAL (A+B)		58513	2080	70	2	2152	47	0	2697	2744	57921	615
MAIN CRIMINAL CASES												
1	CRREF	1	0			0			0	0	1	0
2	CRA	15884	217			217	1		262	263	15838	165
3	CRR	6169	128			128			111	111	6186	70
4	MCRC	606	607	2		609	1		644	645	570	0
5	MCRCA u/s 438 CrPC	154	127	1		128			89	89	193	0
6	CONTR	2	0			0			1	1	1	1
7	CRMP	5584	270	3		273	3		204	207	5650	45
8	TPCR	11	4			4			4	4	11	0
9	ACQA	3241	57	4		61			88	88	3214	39
C	TOTAL (1 to 9)	31652	1410	10	0	1420	5	0	1403	1408	31664	320
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		90165	3490	80	2	3572	52	0	4100	4152	89585	935
PENDENCY INCREASE/ DECREASE		90165	DECREASE (-580)								89585	

Over 5 Years Pendency as on 01.03.2024	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.03.2024	Over 5 Years Decrease Pendency during the month
32413	47	935	31525	-888

(K. VINOD KUMAR)
REGISTRAR (JUDICIAL)

02/4/24.